

(c) if not, the reasons therefore and what action Government propose to take against the Additional Deputy Commissioner, Cooch-behar, for such illegal instruction or order ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI SHER SINGH) : (a) to (c). The information is being collected and will be placed on the Table of the Sabha as soon possible.

### कृषि जोतों की गणना

7032. श्री मूल चन्द डागा : क्या कृषि मन्त्री यह बताने की कृपा करेंगे कि क्या लगभग एक लाख ग्राम अधिकारी शीघ्र ही कृषि जोतों के सम्बन्ध में आंकड़े इकट्ठा करना आरम्भ करेंगे तथा वे कितनी कृषि जोतों के बारे में आंकड़े इकट्ठा कर सकेंगे ?

कृषि मन्त्रालय में राज्य मन्त्री (श्री अन्ना साहेब पी० शिन्दे) : जी हाँ ।

### Adjudication in Labour Disputes

7033. SHRI RANABHADUR SINGH: Will the Minister of LABOUR AND REHABILITATION be pleased to state :

(a) whether Government have fixed a procedure in cases where the question of adjudication in Labour Disputes is not allowed to go to the Tribunals because the management does not agree for adjudication due to the Conciliation Officer siding with them ;

(b) the number of such cases that have come to the notice of Government during the last three years ; and

(c) the action Government have taken on such cases ?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI R. K. KHADILKAR) : (a) No.

(b) and (c). Do not arise.

### Pecuniary Assistance to West Bengal to solve Unemployment Problem

7034. SHRI S. C. SAMANTA : Will he Minister of LABOUR AND REHABI-

LITATION be pleased to state :

(a) whether the Government of West Bengal have asked for any pecuniary assistance for dealing with the unemployment problem ;

(b) whether any decision has been taken in the matter ; and

(c) if so, the schemes on which such assistance will be given ?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI R. K. KHADILKAR) : (a) to (c). No such request has been received from the Government of West Bengal. However, the development programmes included in the various sectors of West Bengal Plan are expected to generate substantial employment opportunities.

### Increase in Employment Potentialities in West Bengal

7035. SHRI SAMAR GUHA : Will the Minister of LABOUR AND REHABILITATION be pleased to state :

(a) whether new potentialities for increase in employment for the young men of West Bengal have been created in appointing them in the Refugee Relief Camps ; the Food and Rationing Department enlarged for the refugees ; the Civil Defence Organisation, (West Bengal) the proposed Railway protection Force ; and the Implementation of the Land Reform Act in the State ;

(b) whether Government have drawn up an integrated plan for the recruitment of young Bengalis for the above purposes ; and

(c) if so, the estimate of new employment for the purposes stated above ?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI R. K. KHADILKAR) : (a) to (c). Information is being collected from the Government of West Bengal.

### Alleged Corruption in Settlement of E. P. F. Claims

7036. SHRI R. P. YADAV : Will the Minister of LABOUR AND REHABILITATION be pleased to state :

(a) whether the Central Provident Fund Commissioner, admitted in one of the Press

interviews that large scale corruption is prevalent in the final settlement of claims, grant of advances and loans in the Accounts Branch of the various Regional Offices in general and Delhi in particular ; and

(b) if so, the remedial steps the Central Commissioner has taken in the matter ?

**THE MINISTER OF LABOUR AND REHABILITATION (SHRI R. K. KHADILKAR) :** The administration of the Employees Provident Fund is the concern of the Central Board of Trustees set up under the Employees' Provident Funds and Family Pension Fund Act, 1952 and not the direct concern of the Central Government. The Provident Fund authorities have intimated as under :

- (a) No.  
(b) Does not arise.

**Excise Duty on Free Sale Sugar in Maharashtra and Tamil Nadu**

**7037. SHRI LAKSHMINARAYAN :** Will the Minister of AGRICULTURE be pleased to state :

(a) whether consequent on the release of levy sugar from the factories in Maharashtra, the sugar factories in Maharashtra paid Excise Duty @ 37½ per cent on free sale sugar on 30 per cent of their production in the year 1969-70 ;

(b) whether this facility was not given to the factories in Tamil Nadu and they had to pay Excise Duty on more than 30 per cent of their production, contrary to the declared policy of Government to treat only 30 per cent as free sugar and balance as levy sugar ;

(c) the reasons of this discrimination between Tamil Nadu and Maharashtra ; and

(d) whether Government propose to refund the excess Excise duty collected from the factories of Tamil Nadu ?

**THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI SHER SINGH) :** (a) to (c). During the year 1969-70 the rate of excise duty on free sale sugar as well as on levy sugar was 23 per cent *ad valorem* prior to 1st March, 1970, but from 1st March, 1970 it was increased to 25 percent *ad valorem* on levy sugar and 37.5 percent on free sale sugar. The percentage of releases of free sale sugar to

production of the year 1969-70 made to sugar factories in Maharashtra and Tamil Nadu during the year 1969-70 (1st October, 1969 to 30th September, 1970) was uniform. However, on account of poor lifting of levy sugar quotas allotted from factories in high cost zones (including Tamil Nadu) and consequent accumulation of stocks with them, larger quantities of sugar were released for free sale from factories having larger stocks with a view to reduce disparity in their stock position.

(d) Does not arise.

**Mushroom Cultivation**

**7038. SHRI BHUVARAHAN :** Will the Minister of AGRICULTURE be pleased to state :

(a) the places where mushroom is cultivated in India under the Department or in private side ;

(b) the total production of mushroom for the last two years ; and

(c) whether there is any proposal to increase the production by using modern methods ?

**THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB P. SHINDE) :** (a) The mushroom is grown in the States of Jammu and Kashmir, Himachal Pradesh, Punjab, Tamil Nadu, U. P. and Union Territory of Delhi.

(b) Rough estimates are as follows :

	1966-70	1970-71
(i) Guchhi	21,000 kg.	13,200 Kg.
(ii) white mushroom	Not available	25,000 Kg.

Type

Precise information is not available.

(c) Yes, Sir. The techniques of increasing production developed by the Mushroom Research Institute, Solan are being extended to other mushroom growing areas.

**Non-Production of Employees Provident Fund Records by M.s. Royal Timber Corporation Jharia, Dhanbad**

**7039. SHRI R. P. YADAV :** Will the Minister of LABOUR AND REHABILITATION be pleased to state :

(a) whether prosecution was launched